

**HIGH COURT OF SIKKIM
GANGTOK**

No. 25 Judl.HCS

Date: 11 /12/2020

NOTIFICATION

It is hereby notified for general information that during the ensuing Lossong, Christmas and Winter Vacation commencing w.e.f. 15.12.2020 to 20.02.2021, Vacation Court will be held as under:-

1. Single Bench of Hon'ble Mrs. Justice Meenakshi Madan Rai
on 07.01.2021 and 19.01.2021
2. Single Bench of Hon'ble Mr. Justice Bhaskar Raj Pradhan
on 25.01.2021, 05.02.2021 and 10.02.2021

N.B.: Urgent matters will be listed before the Hon'ble Senior Judge available.

By Order.

Sd/-
REGISTRAR

Memo No.: 3828-46/Judl./HCS

Dated: 11 / 12/2020

Copy to:

1. The Additional Registrar-cum- Principal Private Secretary to Hon'ble the Chief Justice.
2. The Additional Registrar-cum- Principal Private Secretary to Hon'ble Judge.
3. The Private Secretary to Hon'ble Judge.
4. Reader to Hon'ble the Chief Justice/Hon'ble Judges.
5. The Chief Secretary, Government of Sikkim, Gangtok.
6. The Advocate General, Office of the Advocate General, Gangtok.



7. The Additional Advocate General, Office of the Advocate General, Gangtok.
8. All Section In-charge, High Court of Sikkim.
9. The Computer Section, High Court of Sikkim for uploading in the website
10. The President, Bar Association of Sikkim, Gangtok.
11. The President, Namchi Bar Association, Namchi, South Sikkim.
12. The President, Gyalshing Bar Association, Gyalshing, West Sikkim.
13. File.
14. Guard File.
15. Notice Board.




11/12/2020
DEPUTY REGISTRAR (J)